GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:4252 ANSWERED ON:20.04.2015 DEVELOPMENT OF GREENFIELD AIRPORT AT BORAMANI Shetty Shri Gopal Chinayya;Shewale Shri Rahul Ramesh

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the State Government of Maharashtra and Airports Authority of India have agreed to develop Greenfield Airport at Boramani in Solapur district of Maharashtra through formation of a Joint Venture;

(b) if so, the details thereof along with the present status of the project;

(c) whether his Ministry has received several requests for development of this airport;

(d) if so, the details thereof along with the action taken thereon; and

(e) the time by which the said airport project is likely to start and be completed?

Answer

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a): No, Madam.However, Maharashtra Airport Development Company Ltd. (MADC), a Government of Maharashtra undertaking had approached Airports Authority of India (AAI) for formation of a Joint Venture Company between AAI and MADC for setting up of Greenfield Airport at Boramani village, Solapur district in Maharashtra. AAI has asked MADC to first carry out Pre-feasibility, Traffic Forecast & Impact Study and Techno Economic Feasibility, Land Acquisition etc.

(b): Does not arise.

(c) to (e): Government of India had received a proposal from MADC for grant of `site clearance` for setting up of a Greenfield domestic Airport at Boramani village, Solapur district in Maharashtra and to close down the existing airport at Hotangi in Solapur. Since the proposal involved dispute on ownership of the existing Sholapur airport between Government of Maharashtra and AAI, the proposal was not processed further.